

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 13th September, 2017

During the ensuing Long Vacation of the High Court w.e.f. 26.09.2017 to 21.10.2017, the office will remain open on the following days: -

26.09.2017, 03.10.2017, 04.10.2017, 06.10.2017, 09.10.2017, 10.10.2017, 11.10.2017, 12.10.2017, 13.10.2017, 16.10.2017, 17.10.2017, 18.10.2017 & 20.10.2017.

Hon'ble the Chief Justice has been pleased to constitute the Vacation Court during the ensuing Long Vacation as mentioned below to take up the matters of urgent nature: -

Hon'ble Mr. Justice S. Talapatra	On 11.10.2017
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Office will function from 10:00 am to 5:00 pm on Vacation Court's Day i.e., on 11.10.2017 and from 10:30 am to 1:30 pm on all other working days.

Filing of case(s) in the Filing Section shall be allowed on 10.10.2017 from 10:30 am to 12:30 pm.

During the Long Vacation, in case of urgency to deal with any urgent application like habeas corpus beyond the Vacation Court, the matter shall be placed before Hon'ble the Chief Justice and if His Lordship is out of station, the matter shall be placed before Hon'ble Mr. Justice S. Talapatra.

Copying Section will function upto 5:00 pm on 11.10.2017.

Limitation will not run during the vacation.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

No.F.54(1)-HC/2014-17/ 16239-98 Dated, Agartala, the 13th September, 2017

Copy to: -

01. The Chairman, Bar Council of Tripura, Agartala;
02. The President, High Court Bar Association, Agartala;
03. The Secretary, High Court Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;

09. The Registrar (Vigilance), High Court of Tripura, Agartala;
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
11. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
16. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
- ✓ 19. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. The Cash Section, High Court of Tripura, Agartala;
25. The Medical Officer attached to the High Court of Tripura, Agartala;
26. Notice Board of the Court-house;
27. Order File; and
28. Notification File No.F.44(11)-HC/2017.

13/09/17
REGISTRAR (JUDICIAL)